

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

STARRED QUESTION NO:168  
ANSWERED ON:02.12.2011  
TRAUMA CARE CENTRES  
Agarwal Shri Jai Prakash

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is implementing the scheme for establishment of trauma care facilities on the National Highways during the Eleventh Five Year Plan;
- (b) if so, the present status of the implementation of the scheme across the country, State/UT-wise including Delhi;
- (c) whether the Government has identified new Government hospitals for establishment of trauma care facilities during the Twelfth Five Year Plan;
- (d) if so, the details thereof, location-wise and State/UT-wise including Delhi; and
- (e) if not, the time by which the hospitals are likely to be identified for the purpose?

**Answer**

THE MINISTER OF IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARREDQUESTION NO. 168 FOR 2m DECEMBER, 2011

(a)&(b) Ministry of Health and Family Welfare has been implementing the Scheme for establishment of Trauma Care facilities on National Highways during the 11th Five Year Plan starting in the year 2007-08 at a total outlay of Rs. 732.25 crores. The scheme envisages establishment of a network of trauma care facilities in Government Hospitals situated along the Golden Quadrilateral, North-South and East-West Corridors of the national highways.

140 Government hospitals/ medical colleges & Hospitals have been identified in different states for establishment of trauma care facility and for providing treatment to the victims of road traffic accident. List at

Annexure A

Financial assistance is provided in stages towards construction, procurement of equipments, deployment of manpower, communication and legal services as per the laid down norms after signing of Memorandum of Understanding (MOU) between Government of India and respective State Government. Further release of grants is subjected to receipt of duly audited utilization certificate.

Out of 140 centers, 18 Centers are functional (AP-4, Assam-1, Gujarat-3, Haryana-1, Karnataka 1 MP-2, Maharastra-1, Punjab-2, Tamilnadu-1, and in UP-2). List at Annexure B

Funds have been provided so far to 113 Hospitals/Institutions as per details at Annexure C.

(c)to(e) No. Madam.

However, as per the provision of the scheme there would be additional 160 new Government Hospitals for trauma care facility during the 12th Plan based on the outcome of mid Term Appraisal. Institutions will be located on highways (other than golden quadrilateral, North South and East West Corridors) i.e. (i) Highways connecting two major cities, (ii) Connecting two Capital cities, (iii) Capital connecting Sea/Airport (iv) Capital connecting major industrial Township.